

HIGH COURT OF JAMMU AND KASHMIR

CIRCULAR

No. 02

Dated: June 6th, 2020

Re: Instructions to be issued by Registrars Judicial of both the wings

In continuation to the earlier Circular No. 18 dated 28.05.2020 regarding directions to the High Court Registry, following additional instructions are issued:

- (i) Joint Registrar Protocol shall ensure the provisions for disinfection of the interior of vehicles using 1% Sodium Hypochlorite solution/spray (as per SOP of Government of India).
- (ii) Drivers shall ensure proper disinfection of steering, door handles, keys, etc of their respective vehicles.
- (iii) Specific markings in court premises may be made with sufficient distance to manage the queues and ensure social distancing norms at all times.
- (iv) Required precautions while handling supplies, inventories and goods in the office shall be ensured.
- (v) In addition to directions earlier issued for air-conditioning/ventilation, the guidelines of PWD shall be followed. The temperature setting of all air conditioning devices should be in the range of 24-30 °c, relative humidity should be in the range of 40-70%, intake of fresh air should be as much as possible and cross ventilation should be adequate.
- (vi) Effective and frequent sanitation within the premises shall be maintained with particular focus on lavatories, drinking and hand washing stations/areas.



